

country as a whole and not for individual sectors such as agriculture. The allocation between various sectors is on the basis of Plan allocations, proposals made and projects accepted by the World Bank for funding within the overall assistance committed by the Bank.

Import of South African Films

98. SHRI YASHWANTRAO GADAKH PATIL :
SHRI KALI PRASAD PANDEY :
SHRI KAMLA PRASAD SINGH :

Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether the Central Intelligence Bureau have found involvement of certain officers in the import and screening of two films namely "Beautiful people" and 'the Gods must be crazy' which are of South African origin; and

(b) if so, the action taken against the officers concerned ?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI V.N. CADGIL) :
(a) No, Sir.

(b) Does not arise.

Removal of Jhuggis and Jhonpris from Government Land

99. SHRI YASHWANTRAO GADAKH PATIL : Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) the amount of money released by the Central Government to the D.D.A. for removal of Jhuggis and Jhonpris on Government land and providing alternative residential plots to squatters since 1981;

(b) the number of tenements and plots allotted under the scheme ;

(c) the number of plots and tenements under unauthorised occupation and the reasons therefore ; and

(d) the amount of arrears of licence fee unrecovered by D.D.A. and the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH) : (a) The grants for J.J.R. Scheme are released by Delhi Administration and not by Central Government. The year-wise break up of the Grants released by Delhi Administration for development of plots under the Scheme is as under:—

Year	Amount (in crore)
1980-81	Rs. 1.50
1981-82	—
1982-83	Rs. 1.50
1983-84	Rs. 1.50
1984-85	Rs. 3.92

(b) Approximately 2.40 lakhs plots/tenements have been allotted since the scheme was launched in 1960.

(c) No detailed survey has been carried out but it is estimated that about 50% of the plots and tenements have been transferred by the allottees unauthorisedly.

(d) Rs. 13.15 crores approximately upto 31.3.85. This is mostly due to unauthorised transfer of plots by all allottees.

Import of Sugar

100. SHRI YASHWANTRAO GADAKH PATIL :
PROF. RAMKRISHNA MORE :

Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) whether the entire quantity of 10 lakh tonnes of sugar imported by FCI has arrived, if not, the reasons for the delay;

(b) whether Government have decided